

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

126(ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2018.**

**NAME OF THE COMPANY: Mr. C.M. Narula Vs. M/s CMD Paradesi Developers
Pvt. Ltd & Ors.**

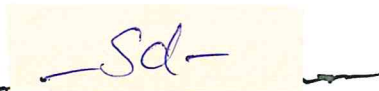
SECTION OF THE COMPANIES ACT: 241/242


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Niharika Khanna, Advocates for Respondent 1 to 3

ORDER

The matter was listed for final arguments, none is present on behalf of the petitioner. Renotify this case for final arguments on 12th August, 2019.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)